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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No.239/KB/2017 C.P.-1104/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M

Name of the Company		Hou King Thain (Chingsue Tannery Pvt.Ltd)		
		-Versus-		
		Registrar of Companies, W.B		
Under Section		560 (6)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

Sol

(Jinan K.K.) Member (J) (Vijai Pratap Singh) Member (J)